

DIVISION BENCH  
COURT - I

**P-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/181(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	ICICI BANK LIMITED VS PRASHANT BOTHRA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Ms. Pallavi Ray, Adv. ] For the Liquidator

Ms. Sudipta Ghosh ] For the Resolution Professional

**O R D E R**

1. Ld. Counsel for the Liquidator present. Ld. Authorized Representative for RP present.
2. Ld. Counsel appearing for the RP states that she had received a repayment plan from the Personal Guarantor which is under scrutiny. She seeks two weeks' time to file its report.
3. At request, time is allowed.
4. Post the matter on **24/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**